

**COMMITTEE**

**ON**

**ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE**

**(Fifth Lok Sabha)**

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**TWENTY-FIFTH REPORT**

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Twenty-fifth Report.

2. The Committee held a sitting on the 23rd March, 1976.

3. The Committee considered applications for leave of absence from fourteen Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;

*March 23, 1976*

*Chaitra 3, 1898 (Saka)*

**S. M. SIDDAYYA,**  
*Chairman,*

*Committee on Absence of Members  
from the Sittings of the House*

## APPENDIX

(Vide para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied	Reasons	Period for which leave of absence recommended by the Committee	Remarks
1	2	3	4	5	6
1.	Shri Mohan Dharía	For the period of detention	Detention	5-1-76 to 6-2-76 = 33 days and 8-3-76 to 2-4-76 = 26 days <hr/> * 59 days	
2.	Shri Hukam Chand Kachwai	For the period of detention and current session.	Do.	Do.	
3.	Shrimati Shakuntala Nayar	5-1-76 to 6-2-76 = 33 days.	Do.	5-1-76 to 6-2-76 = 33 days	
4.	Shri Bhagirath Bhanwar	Sittings to be held in future.	Do.	**6-2-76 = 1 day and 8-3-76 to 15-4-76 and 26-4-76 to 14-5-76 = 58 days <hr/> * 59 days	
5.	Shri Janeshwar Misra	21-7-75 to 7-8-75 = 18 days and 5-1-76 till release.	Do.	21-7-75 to 7-8-75 = 18 days and 5-1-76 to 6-2-76 = 33 days and 8-3-76 to 15-3-76 = 8 days <hr/> * 59 days	
6.	Shri Purushottam Kakodkar	6-1-76 to 21-1-76 = 16 days	Illness	6-1-76 to 21-1-76 = 16 days	
7.	Shri Jyotirmoy Bosu	Current session	Detention	**6-2-76 = 1 day and 8-3-76 to 15-4-76 and 26-4-76 to 14-5-76 = 58 days <hr/> * 59 days	

\*Since the Committee do not recommend leave for more than 59 days at a time, Member may be granted leave for 59 days in the first instance.

\*\*During the last session he had applied for leave for the entire session but was granted leave upto 5-2-76 as at the time of granting leave the session was scheduled to conclude on that day. However, the session was subsequently extended upto 6-2-76. Leave for 6-2-76 has not yet been granted. This may be done now.

1	2	3	4	5	6
8	Shri Morarji R. Desai	Until detention	Detention	**6-2-76=1 day and 8-3-76 to 15-4-76 and 26-4-76 to 14-5-76 =58 days <hr/> *59 days	
9	Shri Ram Dhan	Current session	Do.	Do.	
10	Shri Noorul Huda	5-8-75 to 7-8-75 =3 days and 5-1-76 to 6-2-76 =33 days <hr/> 36 days	Do.	5-8-75 to 7-8-75 =3 days and 5-1-76 to 6-2-76 =33 days <hr/> 36 days	
11	Dr. Jivraj Mehta	Current session	Fracture of thigh bone	8-3-76 to 15-4-76 and 26-4-76 to 15-5-76 =59 days <hr/> *59 days	
12	Shri Mukhtiar Singh Malik	Do.	Detention ]	**6-2-76 =1 day and 8-3-76 to 15-4-76 and 26-4-76 to 14-5-76 =58 days <hr/> *59 days	
13	Dr. Lakminarayan Pandeya	6-2-76 and current session	Detention	6-2-76 =1 day and 8-3-76 to 15-4-76 and 26-4-76 to 14-5-76 =58 days <hr/> *59 days	
14	Shri Phool Chand Verma	Current session	Do.	**6-2-76 =1 day and 8-3-76 to 15-4-76 and 26-4-76 to 14-5-76 =58 days <hr/> *59 days	

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